

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1525**  
ANSWERED ON- 02/08/2023

**DECARBONISATION OF ROAD TRANSPORT SECTOR**

1525. SHRI M. MOHAMED ABDULLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is fact that the vehicle ownership per person has grown five-fold since 2000, with particularly significant growth in the fleet of two and three-wheelers;
- (b) the total number of vehicles, year-wise for the last five years;
- (c) the steps taken to combat the pollution emitted by the vehicles during last five years; and
- (d) whether the Union Government has any proposal to implement Decarbonisation of Road Transport in the country and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) As per the information available in the VAHAN-4 centralised database of RC (registration Certificate), the details of the two-wheelers, three-wheelers and total number of vehicles registered, year-wise for the last five years are as under:-

Year	Two wheeler	Three wheeler	Total Number of Vehicles registered
2022	1,55,92,110	6,77,034	2,15,56,062
2021	1,39,26,215	3,90,814	1,88,91,547
2020	1,43,05,130	4,00,892	1,86,13,071
2019	1,86,44,705	7,65,867	2,41,30,968
2018	1,95,76,237	7,64,807	2,54,09,071

(c) and (d) To combat the pollution and decarbonise the transport sector during last five years, Ministry of Road Transport & Highways has notified mass emission standards to introduce alternate fuels viz. blends of ethanol with gasoline, Ethanol blend for diesel vehicles (ED 95), Bio-CNG, Liquefied Natural Gas (LNG), Methanol M15 or M100 and Methanol MD 95, M85 and Di-Methyl Ether (DME or D100), Hydrogen Fuel Cell Vehicle, Hydrogen CNG and Hydrogen as an IC Engine Fuel in BS IV vehicles.

2. The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy that includes a system of incentives/disincentives for creation of an ecosystem to phase out older, unfit polluting vehicles across the country.

3. The steps taken by the Ministry of Road Transport & Highways to adopt electric mobility in the country are as under:-

(i) Ministry of Road Transport and Highways has notified GSR 167(E) dated 1<sup>st</sup> March 2019 for retro-fitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per AIS 123.

(ii) Ministry of Road Transport and Highways vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and, for all other cases, in White colour on Green background.

(iii) Ministry of Road Transport and Highways, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.

(iv) Ministry of Road Transport and Highways, vide GSR 525(E) dated 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

(v) Ministry of Road Transport and Highways has issued a notification vide GSR 302(E) dated 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.

(v) Ministry of Road Transport and Highways has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.

(vi) Ministry of Road Transport and Highways has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.

(vii) Ministry of Road Transport and Highways has issued an advisory dated 16th June, 2021 to all States and UTs regarding promotion of battery operated vehicles.

\*\*\*\*\*